

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3873/2010

THE STATE OF RAJASTHAN

Appellant(s)

VERSUS

NEMI CHAND MAHELA & ORS.

Respondent(s)

(PART HEARD AND TO BE HEARD BY HON. L.NAGESWARA RAO AND HON. SANJIV KHANNA, JJ.)

(IA 40973/2019 - INTERVENTION APPLICATION, IA 45929/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 4562/2012 (XV)

(I.A. Nos. 2 , 3, 4 & 5

(Applications for impleadment and exemption from filing O.T.)

Date : 10-04-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE SANJIV KHANNA

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UPON hearing the counsel the Court made the following
O R D E R

Heard.

Arguments concluded.

Judgment reserved.

(GEETA AHUJA)
COURT MASTER (SH)

(KAILASH CHANDER)
ASSISTANT REGISTRAR